GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION No. 214 TO BE ANSWERED ON 04.02.2019

Central Universities

214. PROF. SAUGATA ROY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has sanctioned crores of rupees of central funds for 13 new Central Universities in the country;
- (b) if so, the details of such universities and the amount sanctioned to each university;
- (c) whether the central assistance would help such universities to increase the access to higher education and minimise the regional imbalances in educational facilities;
- (d) if so, the details thereof;
- (e) whether there is any request for setting up of new Central University in the country; and
- (f) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SATYA PAL SINGH)

- (a) and (b): Yes, Madam. The Cabinet has approved the Revised Cost Estimates (RCE) of the 13 new Central Universities (CUs) established under CU Act, 2009 which inter-alia include (i) incurring an expenditure of Rs. 3639.32 crore for recurring and creation of necessary infrastructure for the period from 2018-19 to 2020-21and (ii) ex-post facto approval granted for Rs. 1474.65 crores being the amount spent over and above the earlier approval of the Cabinet for Rs. 3000 crores for these Central Universities. The University-wise details of the sanctioned amount to these 13 Central Universities are annexed.
- (c) and (d): These 13 new Central Universities have been established under Central Universities Act, 2009, in the uncovered States like Bihar, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Orissa, Punjab, Rajasthan and Tamil Nadu, with a view to increasing the access and quality of higher education as well as minimizing the regional imbalances in educational facilities.
- (e) and (f): At present there is no proposal to set up new Central Universities in the country. However, the Andhra Pradesh Re-organization Act 2014 envisages establishment of one Central Tribal University each in the State of Andhra Pradesh and Telangana and one Central University in the State of Andhra Pradesh. Further, the Prime Minister announced a package for Bihar on 18.08.2015 which includes establishment of a Central University near Bhagalpur at the historic site of Vikramshila University.

Annexure as referred to in reply to parts (a) and (b) of Lok Sabha Unstarred Question No. 214 for 04.02.2019 regarding Central Universities

(Rs. in crores)

| S.No. | Name of Central University | Expenditure already incurred | Amount sanctioned for 2018-19 to 2020-21 |
|-------|-------------------------------|------------------------------|--|
| 1. | CU, South Bihar | 321.90 | 305.11 |
| 2. | CU, Jammu | 419.36 | 276.12 |
| 3. | CU, Jharkhand | 299.63 | 420.97 |
| 4. | CU, Kashmir | 147.36 | 518.67 |
| 5. | CU, Orissa | 175.17 | 306.07 |
| 6. | CU, Kerala | 439.41 | 278.11 |
| 7. | CU, Punjab | 267.50 | 510.38 |
| 8. | CU, Haryana | 417.17 | 156.35 |
| 9. | CU, Rajasthan | 647.12 | 173.39 |
| 10. | CU, Karnataka | 475.50 | 158.90 |
| 11. | CU, Tamil Nadu | 536.99 | 181.46 |
| 12. | CU, Gujarat | 213.38 | 178.28* |
| 13. | CU, Himachal Pradesh | 114.16 | 175.51* |
| Total | | 4474.65 | 3639.32 |

^{*} This amount is only the recurring component for Central Universities of Gujarat and Himachal Pradesh. The capital funds have not been sanctioned to these Central Universities as they have not yet started the construction work for permanent campus due to non-allotment of land by the respective State Governments.